

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

C.C.P. No.395 of 1993 in

O.A. No. 2947 of 1991

New Delhi this the 6th day of December, 1993

**Mr. Justice S.K. Dhaon, Vice-Chairman**  
**Mr. B.N. Dhoundiyal, Administrative Member**

Shri D.V. Singh  
R/o A-2525, Netaji Nagar,  
New Delhi-110023.  
By Advocate Shri Sohan Lal

...Petitioner

Versus

1. Shri K. Padmanabhaiah,  
Secretary,  
Min. of Urban Development,  
Govt. of India,  
New Delhi-110011.
2. Shri N.R. Ranganathan,  
Secretary,  
Min. of Personnel, Public  
Grievances & Pensions,  
North Block,  
New Delhi.
3. Shri Balbir Singh,  
Director General of Works,  
Central Public Works Department,  
Nirman Bhawan,  
New Delhi-110011. ... Respondents

None for the respondents

**ORDER (ORAL)**

**Mr. Justice S.K. Dhaon, Vice-Chairman**

Shri Sohan Lal, the learned counsel for the petitioner states that the Contempt Petition is not pressed, as during the pendency of the same, necessary steps have been taken by the respondents to implement the direction of this Tribunal. Accordingly, the Contempt Petition is dismissed.

  
(B.N. DHOUNDIYAL)  
MEMBER (A)  
06.12.1993

  
(S.K. DHAON)  
VICE CHAIRMAN  
06.12.1993

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